

I-22

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for  
Applicant(s)

Advocate for  
Respondent(s)

Notes of the Registry

Orders of the Tribunal

**MA No. 89/2006 in OA No. 97/2005**  
**Date of order: 13.11.2006**

Mr. Y K Sharma, counsel for applicant.  
Mr. Kamal Dave, counsel for respondents.

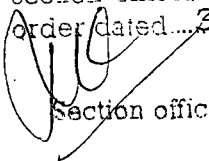
In view of the order passed in the Original  
Application No. 97/2005, this Misc. Application also  
stands dismissed.

  
[ R R Bhandari ]  
Administrative Member

  
[ J K Kaushik ]  
Judicial Member

comp. made in  
O.A.

Part II and III destroyed  
in my presence on...11/4/14  
under the supervision of  
section officer ( ) as per  
order dated...31/10/14...

  
Section officer (Records)